

\204ITEM NO.37

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 37524/2016

MUNICIPAL COMMISSIONER, AGRA NAGAR NIGAM AND ANR. Petitioner(s)

VERSUS

VODAFONE SOUTH LTD. AND ANR.

Respondent(s)

(with interim relief and office report)

WITH

SLP(C) No. 3497/2017

SLP(C) No. 3498/2017

SLP(C) No. 3499/2017

SLP(C) No. 5074/2017

SLP(C) No. 3495/2017

SLP(C) No. 5469/2017

SLP(C) No. 5470/2017

SLP(C) No. 5471/2017

SLP(C) No. 5472/2017

SLP(C) No. 5473/2017

SLP(C) No. 5476/2017

SLP(C) No. 5073/2017

SLP(C) No. 5468/2017

SLP(C) No. 6413/2017

SLP(C) No. 6928/2017

Date : 30/03/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajit Sharma, Adv.

For Respondent(s)

Mr. Yatharth Gautam, Adv.

Ms. B. Vijayalakshmi Menon, Adv.

Mr. Shailesh K. Kapoor, Adv.

Mr. Merusagar Samantaray, Adv.

Mr. Sandeep Singh, Adv.

Mr. Vikas Upadhyay, Adv.

Mr. P.V. Yogeshwaran, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Last opportunity is granted to respondent No.1 in SLP(C) Nos.37524, 3495, 5472, 5476 and 6413/2017 for filing counter affidavit.

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Registry to process the matter for listing immediately after four weeks before the Hon'ble Court irrespective of the fact whether counter affidavit on behalf of respondent No.1 in the above-said SLPs is filed or not as further opportunity is deemed to be declined.

Respondent No.1 in SLP(C) No.5470/2017 is common as respondent No.1 in SLP(C) Nos.3498 and 3499/2017 and service is complete, as such, service of respondent No.1 is deemed to be complete in this petition also but none appears on his behalf.

None appears for the remaining respondents, despite due service.

List again on 28.4.2017.

(PAWAN DEV KOTWAL)
Registrar